



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.08.2023

NOTICE

Please take notice that the following matter listed on 21.08.2023 at 10:30 AM as item no. 32 in the Court of Chairperson will be taken up at 02:00 PM by the Bench comprising of **Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical).**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 948 of 2022 (PH)	Jumbo Chemical and Allied Industries Pvt. Ltd. Vs. Arjun Industries Ltd.	Abhishek Anand	Ayandeb Mitra Akanksha Mathur Sreemantini Mukherjee

By order of Hon'ble Chairperson

-Sd/-

Registrar